

ITEM NO.101

COURT NO.7

SECTION XIV-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 1663/2016

UNION OF INDIA & ORS.

Appellant(s)

VERSUS

D.G.O.F. EMPLOYEES ASSOCIATION & ANR.

Respondent(s)

Date : 02-11-2023 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.S. BOPANNA
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

For Appellant(s) Mr. R Bala, Sr. Adv.
Mr. Arvind Kumar Sharma, AOR
Mr. Rajesh Ranjan, Adv.
Mr. Madhav Sinhal, Adv.
Mr. Shantnu Sharma, Adv.
Mr. Navanjay Mahapatra, Adv.
Dr. N. Visakamurthy, Adv.

For Respondent(s) Ms. Kiran Suri, Sr. Adv.
Mr. S.J. Amith, Adv.
Ms. Vidushi Garg, Adv.
Ms. Aishwarya Kumar, Adv.
Dr. (Mrs.) Vipin Gupta, AOR

UPON hearing the counsel the Court made the following
O R D E R

Heard learned senior counsel as well as learned counsel for
the parties.

Arguments concluded.

Judgment reserved.

(JATINDER KAUR)
P.S. to REGISTRAR

(NIDHI WASON)
COURT MASTER (NSH)